

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**ADVERTISEMENT**

*Imphal, the 11<sup>th</sup> December, 2024*

No. HCM/D-42/2023-Estt.-I/ 28867 : Applications are invited from willing and eligible candidates for the following post under the AI-Assisted Legal Translation Advisory Committee of the High Court of Manipur on Daily Wage basis:

Sl. No.	Name of Post	Remuneration	No. of Posts
1.	Legal Researcher ( <i>Daily Wager</i> )	Rs. 500 only per day	4 (four)

- Date of online registration : **18.12.2024** (11:00 A.M.) to **20.12.2024** (03:00 P.M.)
- Mode of registration : Online through [www.hcmimphal.nic.in](http://www.hcmimphal.nic.in)

*Reeta Laishram*  
11/12/2024

**(REETA LAISHRAM)**  
**LANGUAGE OFFICER (SPECIAL OFFICER)**  
**HIGH COURT OF MANIPUR**

*Copy to:-*

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Private Secretary to Registrar General, High Court of Manipur.
7. All the Registrars, High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars/ Court Managers Gr. II, High Court of Manipur.
14. All the Assistant Registrars/Sr. Private Secretary/Secretary to Hon'ble Chief Justice, High Court of Manipur.
15. The System Analyst, High Court of Manipur.  
*- He is requested to upload the same in the Official Website of this Registry.*
16. All the Private Secretaries, High Court of Manipur.
17. All the Superintendents/Court Officers/ Stamp Reporter/Protocol Officer/Librarian/ Computer Programmer, High Court of Manipur.
18. All the Court Masters, High Court of Manipur.
19. Concerned File/Guard File.

## **DETAILS FOR THE POST OF LEGAL RESEARCHER**

1.	Name of the Post	<b>Legal Researcher (Daily Wager)</b>
2.	Number of Post	4 (four)
3.	Remuneration	<b>Rs. 500</b> (Rupees five hundred) only per day
4.	Eligibility Criteria	<ul style="list-style-type: none"><li>• LL.B. (Bachelor of Laws) with knowledge on Research Methodology. Preference to be given to those candidates who possess higher qualification.</li><li>* <i>Preference will be given to candidates with publications in reputable Law journals and have working experience with online research portals like SCC online and Manupatra.</i></li></ul>
5.	Role and Responsibilities	<ul style="list-style-type: none"><li>• Identify landmark judgments of the High Court and Supreme Court of India through e-SCR and Reported Law Journal including conducting of comprehensive research, analysing case law and identifying judgments that have significant impact on legal precedents.</li><li>• Prepare concise and accurate headnotes for the journal which will provide a brief summary of the key issues, legal principles, and the Court's decision in a particular case and condense complex legal concepts into easily understandable summaries.</li></ul>
6.	Age	Not exceeding 38 years as on the date of online registration i.e. on <b>20.12.2024</b> ; relaxable by 5 years in case of SC/ST and 3 years in case of OBC candidates.
7.	No Objection Certificate	Applicants who are currently employed under any Government organizations must submit a No Objection Certificate from the concerned Authorities and a copy of the same should be submitted at the time of Personal Interview.
8.	Mode of Selection	<ul style="list-style-type: none"><li>• <b>Skill Test: (70 marks)</b> Candidates must analyse and prepare a concise and accurate head-note of a short legal judgment on the spot. <i>[Candidates in the ratio of 3:1 of the total number of vacancies will be shortlisted for appearing Personal Interview on the merit of the Skill Test]</i></li><li>• <b>Personal Interview: (30 marks)</b> <i>* Select list will be prepared on the basis of the merit of the Skill Test and Personal Interview.</i></li></ul>

### **DATES FOR SKILL TEST & PERSONAL INTERVIEW**

- Will be notified later only in the official website [www.hcmimphal.nic.in](http://www.hcmimphal.nic.in).

### **HOW TO REGISTER**

1. Go to the "Registration for the various posts under the Project of the AI-Assisted Legal Translation Advisory Committee" section on the website of the High Court of Manipur ([www.hcmimphal.nic.in](http://www.hcmimphal.nic.in))
2. Click on the post you want to register for i.e. **LEGAL RESEARCHER (CANDIDATES MUST USE THEIR VALID PERSONAL E-MAIL ID & PHONE NUMBER)**
3. Upload a scanned copy of your recent photograph and fill up in all the necessary details in the online registration form.
4. Click on the "**SUBMIT**" button.